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ITEM NO.3

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 2/2011 in

Petition(s) for Special Leave to Appeal (Civil) No(s).32260/2010

(From the judgement and order dated 10/08/2010 in CMWP No.
38095/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

AJIT SINGH & ORS.

Respondent(s)

(With appln(s) for modification/clarification and office report)

Date: 14/02/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s)

Mr. D.K. Goswami, Adv.

Mr. Anuvrat Sharma, Adv.

Mrs. Alka Sinha, Adv.

For Respondent(s)

Mr. Mukul Rohtagi, Sr. Adv.

Mr. A.Venayagam Balan, Adv.

UPON hearing counsel the Court made the following

O R D E R

Counter affidavit
filed within three weeks.

in I.A.No.2/2011 be
List thereafter.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master